

(b) how many of the unpublished notifications were returned to the departments concerned by the Presses and how many are still lying unpublished in the Presses and what is the reason for not publishing them so far?]

**निर्माण, आवास और संभरण मंत्री  
(श्री मेहर चन्द खन्ना) : (क) और (ख)  
जानकारी एकत्रित की जा रही है और सभा  
की मेज पर रख दी जायेगी।**

[THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) and (b) The information is being collected and will be laid on the T&ble of the Sabha.]

**FIRING INCIDENTS ON JAMMU-SIALKOT  
BORDER BY PAKISTAN**

\*21. SHRI KRISHNA CHANDRA: Will the PRIME MINISTER be pleased to state the number of firing incidents along or across the cease-fire line by-Pakistan on the Jammu-Sialkot border during the year 1960 and 1961?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): The total number of border/cease-fire line incidents involving firing in the province of Jammu was 61 in 1960 and 442 in 1961.

**IMPLEMENTATION OF NATIONAL INDUSTRIAL  
TRIBUNALS' AWARD**

\*22. SHRI ARJUN ARORA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the National Industrial Tribunals' Award has not been fully implemented by the Cantonment Boards and Government have received the claims of the workers under Section 33c (1) of the Industrial Disputes Act, 1948;

(b) if so, whether the necessary recovery certificates have been issued; and

[ ] English translation.

(c) if the answer to part (b) above be in the negative, what are the reasons for the delay? )"

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) to (c) Claim applications were received from certain employees of some of the Cantonment Boards in respect of which appropriate action has been taken by the concerned authorities. Suitable instructions have also been issued for payment of dues to the workers concerned, wherever they are admissible under the provisions of the Award.

**VISIT TO U.S.A. UNDER EDUCATIONAL AND  
CULTURAL PROGRAMME**

\*23. SHRI ARJUN ARORA: Will the PRIME MINISTER be pleased to state:

(a) the number of Indians who visited the United States of America under the Educational and Cultural Programme of the United States Government during the year 1961-62;

(b) the manner in which they were selected; and

(c) the financial and other help that they received from the United States Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Approximately 225 Indians visited the United States of America in the year 1961-62, nearly 210 of whom were students or research scholars.

(b) The majority of our nationals proceed to the United States of America under the auspices of the U.S. Educational Foundation which was established in pursuance of an Agreement dated the 2nd February, 1950 between the Government of the United States of America and the Government of India. This Foundation is administered by a Board of 10 Directors, five of whom are nominated by the Union Ministry of Education.